

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.692
TO BE ANSWERED ON JULY 21, 2022**

MANAGEMENT OF PLASTIC WASTE

**NO. 692. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:**

Will the Minister of State for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the measures being taken by the Government for the Management of plastic and other items which are not biodegradable;**
- (b) whether the Government provides additional central assistance to the States and UTs for the Management of solid waste including plastic waste under the Swachh Bharat Mission; and**
- (c) if so, the details of the assistance provided to the State of Gujarat in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) : Measures taken by Government for management of plastic and other non-biodegradable waste are as under :-

(i) Ban on single use plastic (SUP) : Ministry of Environment, Forest and Climate Change (MoEF&CC) has imposed nation-wide ban on import, stocking, distribution, sale and use of SUP items from 01st July, 2022.

(ii) Government funding : Additional Central Assistance (ACA) is provided to States/Union Territories for setting up of waste processing plants and also for remediation of legacy waste dumpsites. ₹7,365.82 Crore was allocated for Solid Waste

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Management component under Swachh Bharat Mission (SBM-U) while ₹10,168 Crore has been allocated for Solid Waste Management (SWM) component in the ongoing SBM-U 2.0.

(iii) Extended Producer Responsibility (EPR) : MoEF&CC has notified “Guidelines on EPR” on plastic packaging under Plastic Waste Management Rules, 2016. The guidelines have come into effect from 18th February, 2022.

(iv) Survekshan and protocols : Swachh Survekshan (SS) and Star Rating protocols, issued under Swachh Bharat Mission-Urban have been aligned with Plastic Waste Management (Amendment) Rules, 2021, to encourage cities to phase out single-use plastic. Indicators for Swachh Survekshan 2021 and 2022 include ban imposed by Urban Local Bodies (ULBs) on SUP up to 50 microns for SS 2021 and up to 75 microns for SS 2022.

The Star Rating protocol for Garbage Free Cities (GFC) mandates ban on storage, supply, transport, sale or distribution of single use/ throw-away plastic, non-woven bags, styrofoam and thermocol, for 5 star and 7 star levels.

(v) Public awareness campaign : SBM-U 2.0 lays special emphasis on reduction of plastic waste generation and compliance of Plastic Waste Management (PWM) Rules, through mass awareness campaign. Source segregation of waste, their segregated collection and transportation and processing of segregated waste will be a key priority of focus under the ongoing SBM-U 2.0.

(vi) Issue of Advisory : Government has also developed a “Plastic Waste Management Advisory”, capturing the plastic waste generation, plastic waste management rules and various ways to manage plastic waste through reduce, reuse, recycle and recovery techniques.

(b) & (c) : Government provides Additional Central Assistance (ACA) to States/ UTs for setting up of SWM projects as per the following schedule :

Status of States/ Urban Local Bodies (ULBs)	% ACA
North-East and Himalayan States	90%
UTs without Legislatures	100%
UTs with Legislatures	80%
ULBs with population with more than 10 Lakh	25%
ULBs with population between 1 to 10 Lakh	25%
ULBs with population less than 1 Lakh	50%

The details of ACA provided to Gujarat under SBM (U) and SBM (U) 2.0 is as under:

(in Rs. Crore)

Phase of Swachh Bharat Mission-Urban (SBM-U)	Status of Central Share (CS) funds			
	Overall Allocation		Allocation for SWM component	
	Allocation	Claimed by State	Allocation	Claimed by State
SBM-U (02.10.2014 to 30.09.2021)	834.15	817.00	536.22	536.22
SBM-U 2.0 (01.10.2021 to 30.09.2026)	1918.90	64.45	701.40	57.85
